

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1893
ANSWERED ON:26.03.2012
RUBBER IMPORTS
Mani Shri Jose K.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the current status of concessional duty on rubber imports under Tariff Rate Quota Scheme;
- (b) whether there has been demands for discontinuing this scheme by the domestic rubber and tyre industries; and
- (c) if so, the details thereof and the reaction of the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a): The Government had notified allowing import of 40,000 tonnes of dry form of rubber at a reduced duty of 7.5% during the last financial year 2010-11 under Tariff Rate Quota(TRQ) of which only 3,359 tonnes of rubber was actually imported till March, 2011. The validity of the said notification has been extended upto 31.3.2012. During the current financial year 2011-12, the import of rubber under TRQ Scheme till February, 2012 is provisionally estimated as 21,992 tonnes.

(b): No, Madam.

(c): Does not arise.